DECLARATION OF ASSETS OF Hon'ble Mr. Justice Vikram Aggarwal His Spouse and Dependant(s) [As on 05.07.2024]

		Description & Location	Remarks if any/ Year of acquisition				
1.1	Self	Residential House House No.229, Sector 11-A, Chandigarh (500 square yards) (50% share)	50% share in the name of Mrs. Uma Aggarwal (mother) Ancestral plot acquired/constructed in 1960/1974				
		Residential Plot House No.1710, Sector 4, Panchkula	50% share in the name of Mrs. Uma Aggarwal (mother)				
		(50% share)	Acquired in 1993				
1.2	Spouse	NIL					
1.3	Dependan	nt(s):					
1.3.1		NIL					
1.3.2		NIL					
2.	DETAILS (OF MOTOR VEHICLES:					
		Make/year	Remarks if any/Year of acquisition.				
2.1	Self	i. Car, Honda City No.CH-01AF-0229	Purchased in December, 2010				
		ii.Car Honda City No.CH01-CD-0229	Purchased in February, 2021				
2.2	Spouse	NIL					
2.3	Dependar	nt(s):					
2.3.1		NIL					

		Approximate Total Weight	Remarks if any.			
3.1	Self	Gold Ornaments 250 grams				
		Two Diamond Rings				
3.2	Spouse	Gold Ornaments 2200 grams				
		Two Diamond Sets				
		Four Diamond Bangles				
		Three Diamond Rings				
3.3	Dependant	(s):				
3.3.1	Son	Gold Ornaments 190 grams				
3.3.2	Daughter	Gold Ornaments 230 grams				
4.	BANK DEPO	SANK DEPOSITS, FIXED DEPOSITS, SHARES/ PUBLIC PROVIDENT FUND, SENERAL PROVIDENT FUND, DEBENTURES/ MUTUAL FUNDS, ETC.:				
		Descriptio	n & Value			
4.1	Self	Bank Balance				
		i)₹14,42,628/- in SBI Bank Salar	ry Account			
		ii)₹31,95,882/- in SBI PPF Account				
		lii)₹1,04,751/- in HUF Savings Account				
		iv)₹26,76,689/- approx. FDR in	HIJE Account			
		10)(20,70,003)- approx. 1 DIX III	HOI ACCOUNT			
		v)₹7,97,889/- in SBI Bank Saving Account with mother)				
		v)₹7,97,889/- in SBI Bank Saving	gs Account (Joint	Secretary Secretary		
4.2	Spouse	v)₹7,97,889/- in SBI Bank Saving Account with mother) vi) ₹2,00,000/- (approx.) in HDF	gs Account (Joint C Bank Savings			
4.2	Spouse	v)₹7,97,889/- in SBI Bank Saving Account with mother) vi) ₹2,00,000/- (approx.) in HDF Account	gs Account (Joint FC Bank Savings Account			
4.2	Spouse Dependan	v)₹7,97,889/- in SBI Bank Saving Account with mother) vi) ₹2,00,000/- (approx.) in HDF Account ₹92,615/- in SBI Bank Savings A Mutual funds current value ₹22	gs Account (Joint FC Bank Savings Account			
		v)₹7,97,889/- in SBI Bank Saving Account with mother) vi) ₹2,00,000/- (approx.) in HDF Account ₹92,615/- in SBI Bank Savings A Mutual funds current value ₹22	gs Account (Joint FC Bank Savings Account 1,00,880/- approx.			
4.3	Dependan	v)₹7,97,889/- in SBI Bank Saving Account with mother) vi) ₹2,00,000/- (approx.) in HDF Account ₹92,615/- in SBI Bank Savings Autual funds current value ₹22	gs Account (Joint FC Bank Savings Account 1,00,880/- approx.			
4.3	Dependan Son	v)₹7,97,889/- in SBI Bank Saving Account with mother) vi) ₹2,00,000/- (approx.) in HDF Account ₹92,615/- in SBI Bank Savings Amutual funds current value ₹22 t(s): ₹1,08,437/- in SBI Bank FDR Account ₹20,000/- (approx.) in HDFC	gs Account (Joint FC Bank Savings Account 1,00,880/- approx. Ccount C Savings Bank			
4.3 4.3.1	Dependan Son	v)₹7,97,889/- in SBI Bank Saving Account with mother) vi) ₹2,00,000/- (approx.) in HDF Account ₹92,615/- in SBI Bank Savings A Mutual funds current value ₹22 t(s): ₹1,08,437/- in SBI Bank FDR Account ₹20,000/- (approx.) in HDFC Account	gs Account (Joint C Bank Savings Account C,00,880/- approx. Ccount C Savings Bank			

Place: Chandigarh Date: 05.07,2024 sd/-(VIKRAM AGGARWAL) JUDGE